

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 351/241/HDB/2020
NAME OF THE COMPANY	Sri Adidurga Chit Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Yata Srinivasa Reddy
NAME OF THE RESPONDENT(S)	Sri Adidurga Chit Fund Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

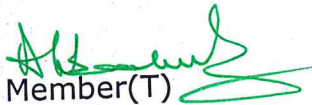
Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels for both sides are connected through video conference.

For rejoinder list the matter on 22.03.2021.


Member(T)


Member(J)

pavani